



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

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January 24, 2019

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 022- 22610835 फैक्स/Fax: 91 22 22660358

**5 NBFCs surrender their Certificate of Registration to RBI**

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1.	Overseas Tracom Pvt. Ltd.	7A Bentick Street, 1 <sup>ST</sup> Floor, Room No. 103, Kolkata-700 001, West Bengal	05.03100	May 07, 1999	November 26, 2018
2.	The Cambay Investment Corporation Ltd.	21, Strand Road, Kolkata-700 001, West Bengal	01.00013	February 18, 1998	November 28, 2018
3.	Lexus Business Combines Pvt. Ltd.	2/3, Justice Dwarka Nath Road, Kolkata-700 020, West Bengal	05.01143	March 20, 1998	November 30, 2018
4.	Narwal Finance Private Limited (Formerly known as GUMAS Finance Private Limited)	House No. 7, Sector-14, HUDA, Rohtak, Haryana-124 001	B-14-01583	February 06, 2004	January 02, 2019
5.	Shriya Credit Capital Private Limited	11, Sudder Street, 2 <sup>nd</sup> Floor, Flat No. S34, Kolkata-700 016, West Bengal	B.05.04883	April 09, 2003	January 03, 2019

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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**Shailaja Singh**  
Deputy General Manager